

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 106(ND)15
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

NAME OF THE COMPANY: M/s. Sh. Anil Dwarika Prasad Agarwal V/s. M/s. Mahamaya Infrabuild Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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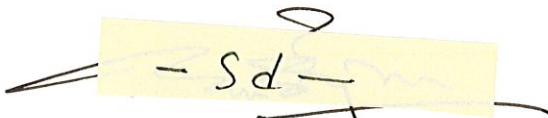
Present: For Petitioner (s): Mr. Ashish Aggarwal, Advocate

For Respondent (s): Ms. Shardha Singh, Advocate

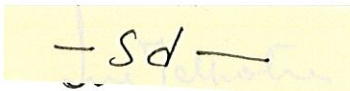
Order

A letter of adjournment has been circulated on behalf of the respondents seeking adjournment on grounds that their counsel is busy in another court. Last opportunity is being granted to the party to ensure that the arguments are addressed.

To come up on 24th October 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]